

GOVERNMENT OF INDIA
MINISTRY OF MINORITY AFFAIRS
LOK SABHA
UNSTARRED QUESTION NO. 3088
TO BE ANSWERED ON 11.03.2026

UMEED CENTRAL PORTAL

3088: SHRI JUGAL KISHORE:

Will the Minister of MINORITY AFFAIRS be please to state:-

- (a) the details of the progress on Unified Waqf Management Empowerment, Efficiency and Development (UMEED) Central Portal-2025 implementation post Waqf Amendment Act, 2025;
- (b) the details of waqf properties uploaded/verified/rejected, modules launched like registration and litigation; and
- (c) whether any evaluation of impact on waqf governance and community welfare has been carried out and if so, the details thereof?

ANSWER

THE MINISTER OF MINORITY AFFAIRS

(SHRI KIREN RIJJU)

(a) and (b): In accordance with the section 3(ka) of the Unified Waqf Management, Empowerment, Efficiency and Development Act, 1995, a Statutory Portal i.e. UMEED Central Portal–2025, has been developed and launched on 06.06.2025 for uploading details of existing waqf and properties dedicated to the waqf, registration of new waqf, and for facilitating the overall management and governance of waqf in accordance with the provisions of the Act. The portal functions on a Maker-Checker-Approver workflow. The information uploaded by the Maker is further checked by Checker and finally approved by the Approver.

As on 09.03.2026, the number of waqf properties initiated for uploading is **6,36,558** out of which **3,00,127** properties have been validated and approved by Approvers while **37,512** properties have been rejected during verification. The progress Report as on 09.03.2026 is attached at **Annexure-I**.

Since launch of the Portal the following Modules have been launched so far:

SI No	Name of Modules	Date of launch
1.	Uploading of details of existing waqf	06.06.2025
2.	Collector Module (new waqf registration module)	04.07.2025
3.	Waqf -alal- aulad module	27.08.2025
4.	Institution Governance Module	03.10.2025
5.	Litigation Module Management	03.10.2025
6.	Waqf Property Lease Management Module	30.01.2026
7.	Survey Module	30.01.2026

(c): As per Rule 3 of the UMEED Rules, 2025, the uploaded data has been examined and instances of erroneous entries, particularly relating to the area of waqf properties, were observed. Accordingly, all State Waqf Boards have been advised to re-verify the area details with reference to relevant land records.

One of the modules of the Portal is the Waqf-alal-aulad Module, which has been designed to streamline the process of providing benefits to widows, divorced women, and orphans from Waqf-alal-aulad properties. It is for improving governance and better utilization of waqf resources for community welfare.

ANNEXURE REFERRED TO IN REPLY TO PART (A) and (B) OF THE LOK SABHA UNSTARRED QUESTION NO. 3088 FOR 11.03.2026 ON "UMEED CENTRAL PORTAL" RAISED BY SHRI JUGAL KISHORE

Waqf Progress Report

Sr.No.	State Waqf Board	No of Waqf Property Initiated for entry by Maker	No of Waqf Property Submitted By Maker (Pending with Checker)	No of Waqf Property Submitted By Checker (Pending with Approver)	No of Waqf Property Approved by Approver	Total No of Waqf Property Initiated/ Completed Till Date	Total No of Waqf Property Rejected By Checker / Approver (Pending with Maker)
		(A)	(B)	(C)	(D)	(A+B+C+D+E)	(E)
1	Andaman And Nicobar Islands	58	0	1	147	213	7
2	Andhra Pradesh	254	705	150	11237	12463	117
3	Arunachal Pradesh	0	0	0	0	0	0
4	Assam	67	428	0	171	684	18
5	Bihar Shia	463	33	5	4778	5349	70
6	Bihar Sunni	1343	2315	30	6634	11139	817
7	Chandigarh	1	0	0	22	23	0
8	Chhattisgarh	147	117	16	1723	2158	155
9	Delhi	269	2846	0	64	3183	4
10	Goa	0	0	0	0	0	0
11	Gujarat	2940	306	346	22530	27455	1333
12	Haryana	409	0	0	12920	13449	120
13	Himachal Pradesh	58	16	0	837	915	4
14	Jammu And Kashmir	222	2	0	25466	25743	53
15	Jharkhand	220	711	0	107	1038	0
16	Karnataka	4307	76	55	52609	58218	1171
17	Kerala	5561	34932	9682	757	54259	3327

Sr.No.	State Waqf Board	No of Waqf Property Initiated for entry by Maker	No of Waqf Property Submitted By Maker (Pending with Checker)	No of Waqf Property Submitted By Checker (Pending with Approver)	No of Waqf Property Approved by Approver	Total No of Waqf Property Initiated/ Completed Till Date	Total No of Waqf Property Rejected By Checker / Approver (Pending with Maker)
		(A)	(B)	(C)	(D)	(A+B+C+D+E)	(E)
18	Ladakh	0	0	0	0	0	0
19	Lakshadweep	131	36	0	298	478	13
20	Madhya Pradesh	1872	5951	1003	18033	28064	1205
21	Maharashtra	4335	30153	7440	17388	62991	3675
22	Manipur	16	0	0	375	393	2
23	Meghalaya	0	0	0	13	13	0
24	Mizoram	0	0	0	0	0	0
25	Nagaland	0	0	0	0	0	0
26	Odisha	489	28	2391	3068	6102	126
27	Puducherry	24	62	4	507	624	27
28	Punjab	730	8	1	25228	26190	223
29	Rajasthan	2682	2560	290	10781	26914	10601
30	Sikkim	0	0	0	0	0	0
31	Tamil Nadu	2597	2323	1308	5214	12186	744
32	Telangana	3947	8929	1765	42742	63337	5954
33	The Dadra And Nagar Haveli AndDaman And Diu	1	1	0	0	2	0
34	Tripura	23	0	0	2712	2780	45
35	Uttarakhand	283	57	34	1537	2546	635

Sr.No.	State Waqf Board	No of Waqf Property Initiated for entry by Maker	No of Waqf Property Submitted By Maker (Pending with Checker)	No of Waqf Property Submitted By Checker (Pending with Approver)	No of Waqf Property Approved by Approver	Total No of Waqf Property Initiated/ Completed Till Date	Total No of Waqf Property Rejected By Checker / Approver (Pending with Maker)
		(A)	(B)	(C)	(D)	(A+B+C+D+E)	(E)
36	Uttar Pradesh Shia	872	1817	2199	1334	7611	1389
37	Uttar Pradesh Sunni	11784	66358	3087	14124	98220	2867
38	West Bengal	4066	51875	6296	16771	81818	2810
	Total	50171	212645	36103	300127	636558	37512